

HIGH COURT OF SIKKIM
GANGTOK

No. 54/HCS

Dated: 26.4.2019

OFFICE ORDER

Pursuant to Office Order No. 13/Confdl/HCS dated 04.04.2019 and in partial modification of Office Order No. 275/Confdl/HCS dated 18.07.2018, Mr. Sonam Palden Bhutia, District & Sessions Judge (North) at Mangan, who also holds the additional charge of the Court & Office of District & Sessions Judge (Special Division-I) at Gangtok is hereby directed to hold the Court of District & Sessions Judge (North) at Mangan, on every Monday & Saturday of the week in a month.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. : V (58)/Confdl./HCS/ 1358-98

Date: 26.4.2019

Copy to:

1. Mr. Sonam Palden Bhutia, District & Sessions Judge (Spl. Div. -II) at Gangtok.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
8. The Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (North) at Mangan.
10. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
11. The District & Sessions Judge (East) at Gangtok.
12. The District & Sessions Judge (South) at Namchi.
13. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
14. The District & Sessions Judge (West) at Gyalshing.
15. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
16. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
17. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
18. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
19. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
20. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
21. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.

22. The Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
23. The Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
24. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
25. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division(I/C), South Sikkim.
26. The Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division(I/C), South Sikkim.
27. The Civil Judge-cum-Judicial Magistrate (South) at Namchi.
28. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
29. The Civil Judge-cum-Judicial Magistrate (North) at Mangan.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (North) at Mangan.
32. The District Magistrate (South) at Namchi.
33. The District Magistrate (West) at Gyalshing.
34. The President, Bar Association of Sikkim.
35. The General Secretary, Namchi Bar Association, South Sikkim.
36. The Joint Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
37. The P.A. to Registrar General, High Court of Sikkim.
38. The P.A. to Registrar, High Court of Sikkim.
39. All Section In-charge, High Court of Sikkim, Gangtok.
40. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
41. Notice Board,
42. Guard file &
43. File.

(Handwritten Signature)
26-04-19

REGISTRAR